

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**PRINCIPAL BENCH**

**C.P. No. 65(ND)/2016**

**IN THE MATTER OF:**

**Sh. Rajesh Gupta**

.....Petitioner

**v.**

**M/s. Bharat Insecticides Ltd. & Ors.**

.....Respondents

**SECTION : UNDER SECTION 397-398 of the Companies Act**

**Order delivered on 12.02.2018**

**Coram:**

**CHIEF JUSTICE (RTD.) M. M. KUMAR**  
**HON'BLE PRESIDENT**

**S. K. MOHAPATRA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENTS:**

**For the Petitioner(s): Dr. U.K. Chaudhary, Senior Advocate with Mr. Govind Rishi & Mr. Himanshu Vij, Advs.**

**For the Respondent(s): Ms. Lakshmi Gurung, Mr. Ashish Singh Baghel & Mr. Rishi Sood, Advocates for Income Tax Dept.**

**ORDER**

For order, see C.P. No. 64(ND)/2016